No. RJ-1/Regular/251/2024

N O T I C E

(VACATION COURT)

IN PARTIAL MODIFICATION to the Notice dated 10/05/2024 pertaining to **Vacation Court, the 4th Part** of the Notice is modified as under :

:: 4th PART ::

ON 07/06/2024

I

The Hon'ble **Division Bench** comprising of the **Hon'ble Shri. Justice Kamal R. Khata and the Hon'ble Shri. Justice Rajesh S. Patil** will take up matters pertaining to the **Division Bench (Original Side / Appellate Side)** in **Court Room No. 6.**

II

The **Hon'ble Shri. Justice Rajesh S. Patil** will take up Single Bench matters **[Original Side / Appellate Side (Civil)]** in **Court Room No. 2, after the Division Bench work is over.**

III

The Hon'ble Shri. Justice N. R. Borkar will not be available from 06/06/2024.

Note : The rest of the arrangement of the 4th Part i.e. from 03/06/2024 to 09/06/2024 will remain intact.

By Order

Sd/-
(H. M. Bhosale)
Registrar (Judl-I)
High Court, A.S., Bombay.

Sd/-
I/c Prothonotary & Sr. Master,
High Court, O.S. Bombay.